

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

IA 44544/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 19980-19981/2019

POWER GRID CORPORATION OF INDIA LTD

Petitioner(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

IA No. 44544/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 19982-19983/2019 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 40925/2019

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
40927/2019

IA No. 40927/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 30-09-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Akshay Amritanshu, Adv.
Mr. Ashwarya Sinha, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner shall within a period of
four weeks' file fresh particulars of respondent No.1 and he shall
also take requisite steps for the service of notice upon him.

Service of notice is complete qua respondent Nos.2 to 4 but no
one has entered appearance on their behalf.

List again on 2.12.2019.

RAJESH KUMAR GOEL
Registrar